

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 6th September, 2024

No.HCM/A-1/2013-A&E(J)/ 18302 : In view of the Hon'ble Supreme Court's judgment in Writ Petition (Civil) No. 294 of 2015 dated 22nd August, 2024, the High Court of Manipur is pleased to declare the final result of District Judge (Entry Level) Direct Recruitment Examination, 2013, conducted pursuant to the Advertisement No.HCM/A-1/2013-A&E(J)/2281 dated 15th May, 2013, as given herein below:

Sl. No.	Roll No.	Name	Category
1.	015	SALAM SAMARJEET SINGH (SC)	Un-reserved


(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur – *for kind information to His Lordship.*
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur – *for kind information to His Lordship.*
5. The Commissioner (Law), Government of Manipur.
6. All the Registrars, High Court of Manipur.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The System Analyst, High Court of Manipur.
- *He is requested to upload the same in the Official Website of this Registry.*
10. Notice Board.
11. Concerned file/Order Book/Guard file.